

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1204
ANSWERED ON:02.03.2006
THEFT OF CARGO FROM IGI AIRPORT
Khaire Shri Chandrakant Bhaurao

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that the Government is incurring financial losses due to theft of goods/parcels from the International Cargo Terminal of Indira Gandhi International Airport;
- (b) if so, the details alongwith the losses incurred during the last three years, till date; and
- (c) the action taken or proposed to be taken to check the same?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) & (b):- No, Sir. During the last three years there have been only three thefts and pilferage cases reported at the cargo terminal at Delhi airport for which a claim of Rs.45,210.00 only has been settled by Airports Authority of

(c):- Steps taken by AAI to ensure security at Cargo Terminal at Delhi Airport interalia include revamping of security set up, induction of additional security personnel, tightening of airside security, effective tackling of tout menace at city side, provision of additional surveillance, computerised close circuit TV system with recording facilities round the clock, verification of the character/antecedent of all the personnel working in the Cargo Complex, creation of a centralised CC TV room manned by Security Officers on round the clock basis for effective surveillance and follow up action, surprise/night checks, issue of photo entry passes etc.